

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st December, 2021

No.HC.VII-05/2021/ **7004** /A. Shri Abu Saleh Badrudduza Laskar, Member, MACT, Nalbari, is transferred and posted as District and Sessions Judge, Charaideo, vice Shri Rockta Lal Das retiring from service on 31.12.2021 on superannuation.

Shri Laskar will hand over charge of his Court and Office to the District and Sessions Judge, Nalbari and proceed to join his new assignment **positively in the afternoon of 31.12.2021.**

No.HC.VII-05/2021/ **7005** /A. Shri Manash Baruah, Judge, Designated Court, Assam, Guwahati (Presently working as Faculty, Judicial Academy, Assam) is transferred and posted as Member, MACT, Nalbari, vice Shri Abu Saleh Badrudduza Laskar transferred.

Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-05/2021/ **7006** /A. Smti Mridu Chanda Bordoloi, Addl. District and Sessions Judge, Baksa, Mushalpur, is transferred and posted as Judge, Designated Court, Assam, Guwahati, vice Shri Manash Baruah transferred. Smti Bordoloi is attached with the Judicial Academy, Assam, as Faculty and she will draw her salary and other allowances from the Office of the Judge, Designated Court, Assam, Guwahati.

Smti Bordoloi will hand over charge of her Court and Office to the District and Sessions Judge, Baksa, Mushalpur and proceed to join her new assignment immediately.

No.HC.VII-05/2021/ **7007** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.236/2021-ESTT-JUDI/2 dated 04.10.2021, has been pleased to appoint the following Offices in Grade-I of the Assam Judicial Service on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

1. Smti Tripti Ari,
Deputy Secretary, Assam State Legal Services Authority, Guwahati
2. Smti Chitra Rani Saikia,
Civil Judge & Asstt. Sessions Judge, Goalpara
3. Shri Nilkamal Das,
Secretary, District Legal Services Authority, Goalpara

No.HC.VII-05/2021/ **7008** /A. On promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

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Sl. No.	Name of the Officers	Designation and Place of Posting	Head-quarters/ Station
1.	Smti Tripti Ari	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati, vice Shri Pijush Pratim Bairagi already transferred.	Guwahati
2.	Smti Chitra Rani Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia, the post being created by the Govt. vide letter No.JDJ.11016/74/2018-ESTT-JUDI-Judicial/44 dated 30.12.2019 and established vide Govt. Notification No.JDJ.11016/74/2019-ESTT-JUDI-Judicial/42 dated 21.12.2019	Tinsukia
3.	Shri Nilkamal Das	Addl. District and Sessions Judge, Nagaon, vice Shri Dipankar Bora already transferred.	Nagaon

No.HC.VII-05/2021 / **7009** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiating basis as per Rules, as Additional District and Sessions Judge/Addl. Sessions Judge-cum-Special Judge of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Smti Tripti Ari	Kamrup (M)	Guwahati
2.	Smti Chitra Rani Saikia	Tinsukia	Tinsukia
3.	Shri Nilkamal Das	Nagaon	Nagaon

No.HC.VII-05/2021 / **7010** /A. The District and Sessions Judge, Goalpara will also look after the Courts and Office of the Civil Judge & Asstt. Sessions Judge, Goalpara, in addition to his own duties, until further orders.

No.HC.VII-05/2021 / **7011** /A. Smti Tripti Ari, Addl. District and Sessions Judge, FTC, No.4 designate, Kamrup (M), Guwahati, will also look after the function of the Deputy Secretary, Assam State Legal Services Authority, Guwahati, in addition to her own duties, until further orders.

No.HC.VII-05/2021 / **7012** /A. The Addl. Chief Judicial Magistrate, Goalpara will also act as Secretary, District Legal Services Authority, Goalpara, in addition to her own duties, until further orders.

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By Order,
Sd/- Romen Baruah.
REGISTRAR (VIGILANCE)

Memo No. HC.VII-05/2021/ 7013 - 7041 /A.

Dated 21.12.2021

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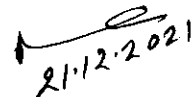
1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release Smti Tripti Ari from the post of Deputy Secretary, Assam State Legal Services Authority and Shri Nilkamal Das, Secretary, District Legal Services Authority, Goalpara and allow temporarily Smti Syeda Sabina Afzal Zinnat, Addl. Chief Judicial Magistrate, Goalpara as Secretary, District Legal Services Authority, Goalpara.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
14. Shri Rockta Lal Das, District and Sessions Judge, Charaideo. He is requested to hand over charge of his Court and Office to Shri Abu Saleh Badrudduza Laskar, District and Sessions Judge designate, Charaideo on 31.12.2021, as he is going on retirement on 31.12.2021 on superannuation.
15. Shri Abu Saleh Badrudduza Laskar, Member, MACT, Nalbari
16. Shri Manash Baruah, Judge, Designated Court, Assam, Guwahati (Presently working as Faculty in the Judicial Academy, Assam)
17. Smti Mridu Chanda Bordoloi, Addl. District and Sessions Judge, Baksa, Mushalpur
18. Smti Tripti Ari, Deputy Secretary, Assam State Legal Services Authority, Guwahati. She will hand over charge of her Office to the Member-Secretary, Assam State Legal Services Authority, Guwahati and join her new assignment immediately.
19. Smti Chitra Rani Saikia, Civil Judge & Asstt. Sessions Judge, Goalpara. She will hand over charge of her Court and Office to the District and Sessions Judge, Goalpara and proceed to join her new assignment on or after **03.01.2022**.
20. Shri Nilkamal Das, Secretary, District Legal Services Authority, Goalpara. He will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Goalpara and proceed to join his new assignment on or after **03.01.2022**.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati
22. The Chief Judicial Magistrate, _____
23. Smti Syeda Sabina Afzal Zinnat, Addl. Chief Judicial Magistrate, Goalpara for information and necessary action.

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24. The Deputy Registrar (_____), Gauhati High Court, Guwahati
25. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
26. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
27. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
28. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


21.12.2021

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI